

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 7 OF 2017

Dated: 23rd January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Damodar Valley Corporation **...Appellant(s)**

Vs.

West Bengal State Electricity Distribution Co. Ltd. & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : -

ORDER

We are informed that a matter involving similar issue being Appeal No. 312 of 2016 has been admitted by this Tribunal.

Hence, Admit. Issue notice to the respondents returnable on 14.03.2017. Dasti, in addition, is permitted.

List the matter on **14.03.2017**. In the meantime, pleadings be completed. Tag to Appeal No. 312 of 2016.

(I. J. Kapoor)
Technical Member

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(Justice Ranjana P. Desai)
Chairperson